# CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

### ORIGINAL APPLICATION No. 423/2015

Date of Decision: 14th October, 2019

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

- 1. Shri Neelba Arun Naik, UDC
  Aged about 55 years
  Presently working as UDC
  In the office of Headquarters,
  Goa Naval Area, Vasco Da Gama,
  Goa 403 802.
  Residing at Diana Daphane Building,
  2<sup>nd</sup> Floor, DPS-I, Shirvodem,
  Opp: Activa Show Room,
  P.O. Navelim, Salcete,
  Goa 403 707.
- 2. Smt Lourdes Tab e Soares UDC Aged about 59 years Presently working as UDC Underwater Ranges/Headquarters, Goa Naval Area, Vasco Da Gama, Goa - 403 802. Residing at GF-1 Nitin Apartment, Airport Road, Chicalim, Goa - 403 711.
- 3. Smt. Vrinda Vishnu Gaude, UDC
  Aged about 54 Years
  Presently working as UDC
  In the office of INS Hansa, Dabolim,
  Goa.
- 4. Kum. Aura Flaviana Almeida, LDC
  Aged about 56 years
  Presently working as LDC
  INS Gomantak,
  Vasco-da-Gama
  Goa 403 802.
  Residing at House No.157,
  Bazar Waddo
  Cansaulim,
  Goa 403 712.

- 5. Safina T. Aga, LDC
  Aged about 50 years
  Presently working as LDC
  INS Hansa, Dabolim,
  Goa 403 801.
  Residing at 404, Aman Fortune,
  Maimolem Mangoor,
  Vasco-Da-Gama,
  Goa 403 802.
- 6. Jennifer Menezes, LDC
  Aged about 47 years
  Presently working at LDC
  Headquarters, Naval Aviation,
  Vasco Da Gama,
  Goa 403 802.
  Residing at Guirdolim Anthol
  Chandor Salcete,
  Goa 403 714. ... Applicants

## ( By Advocate Shri Ulhas Shinde )

#### **VERSUS**

- 1. The Union of India
  Through the Secretary
  Ministry of Defence,
  South Block,
  New Delhi 100 001.
- The Chief of Naval Staff Naval Headquarters, D.H.Q.P.O. New Delhi - 110 001.
- 3. The Flag Officer Commanding in Chief Western Naval Command Shahid Bhagat Singh Marg, Mumbai 400 001.
- 4. The Flag Officer Commanding
  Head Quarters, Goa Naval area,
  Vasco-Da-Gama,
  Goa 403 802. ... Respondents

(By Advocate Shri V.S. Masurkar)

## ORDER (ORAL)

# PER: Ravinder Kaur, MEMBER (J)

Learned counsel for the applicants has submitted that he has written instructions from the applicants to withdraw the present OA and he has placed the same on record.

2. The Original Application is dismissed as withdrawn. No order as to costs.

(Ravinder Kaur) Member (J) (Dr. Bhagwan Sahai) Member (A)

ma.

22/10/19

